

Seventeenth Loksabha

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Title: Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021 (Amendment of section 75)

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.

माननीय सभापति : प्रश्न यह है:

“कि किशोर न्याय (बालकों की देखरेख और संरक्षण) अधिनियम, 2015 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI KODIKUNNIL SURESH: Sir, I introduce the Bill.